

DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

S.No.	Name	From	To
1	Ms. Anjana W/o Surinder Kumar EC: 3061	PA in the Court of Sh. Ashok Kumar, ACMM-2-cum-ACJ, Rouse Avenue courts Complex, New Delhi.	PA in the Court of Sh. Satvir Singh Lamba, ACMM, North District, Rohini, Courts, Delhi.
2	Sh. Santosh Kumar Chandola EC: 3115	PA in the Court of Sh. Satvir Singh Lamba, ACMM, North District, Rohini, Courts, Delhi.	PA in the Court of Sh. Ashok Kumar, ACMM-2-cum-ACJ, Rouse Avenue courts Complex, New Delhi.
3	Ms. Supriya Bhola W/o Sh. Naveen Kumar Bhola EC: 92846199	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office of Delhi Judicial Academy, Dwarka, New Delhi.
4	Sh. Amit Kumar S/o Sh. Surender Kumar Sharma EC: 72709633	PA in the Court of Sh. Sachin Gupta, ACJ-cum-CCJ-cum-ARC, Shahdara District, Karkardooma Courts, Delhi.	PA in the Court of Sh. Harvinder Singh, JSCC-cum-ASCJ-cum-GJ, South-West District, Dwarka Courts, New Delhi.
5	Ms. Archana Gusain W/o Sh. Pramod Singh EC: 12064	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.	PA in the Office of Delhi Judicial Academy, Dwarka, New Delhi.
6	Ms. Rajni Parihar W/o Sh. Himanshu Rana	PA in the Court of Ms. Divya Gupta, CJ-3, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sachin Gupta, ACJ-cum-CCJ-cum-ARC, Shahdara District, Karkardooma Courts, Delhi.
7	Sh. Sanjay Kumar EC: 3394	Sr. PA in the Court of Sh. Dheeraj Mor, SCJ-cum-RC, South-East District, Saket Courts, New Delhi.	Sr. PA in the Court of Sh. Vikrant Vaid, SCJ-cum-RC, New Delhi District, Patiala House Courts, New Delhi.
8	Sh. Uma Shankar S/o Sh. Madho Prasad EC: 4764157	PA in the Court of Sh. Dheeraj Mittal, ACJ-cum-CCJ-cum-ARC, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Sh. Dheeraj Mor, SCJ-cum-RC, South-East District, Saket Courts, New Delhi.
9	Mohd. Furkan R/o Kalkaji, Delhi EC: 3406	PA in the Court of Sh. Rajesh Kumar Singh, ASJ-6, South-East District, Saket Courts, New Delhi.	PA on diverted capacity, with the direction to report for duty to Dr. Neera Bharihoke, Ld. DHJS / Chief Legal Advisor, DDA, Delhi.
10	Ms. Shashi Sethi EC: 3215	Sr. PA in the Court of Sh. Umed Singh, ADJ-2 West District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Sh. Rajesh Kumar Singh, ASJ-6, South-East District, Saket Courts, New Delhi.
11	Sh. Rajeev Bisht EC: 13101	PA in the Court of Sh. Sanjiv Jain, District Judge (Commercial Court)-03, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Sh. Narinder Kumar, District Judge (Commercial Court)-01, West District, Tis Hazari Courts, Delhi.
12	Sh. Dinesh Gera S/o Sh. Kuibhushan Gera	PA in the Court of Sh. Narinder Kumar, District Judge (Commercial Court)-01, West District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sanjiv Jain, District Judge (Commercial Court)-03, New Delhi District, Patiala House Courts, New Delhi.
13	Sh. Ashok Kumar Chauhan EC: 3345	Sr. PA in the Court of Jagdish Kumar, Ld. ASJ (Spl. Fast Track Court), North District, Rohini Courts, Delhi.	Sr. PA in the Court of Sh. Umed Singh, ADJ-2, West District, Tis Hazari Courts, Delhi.

14	Sh. Bharat Bhushan Khanna EC: 3245	Sr. PA in the Court of Sh. Sanjeev Kumar Malhotra, ASJ-4, Shahdara District, Karkardooma Courts, Delhi.	Sr. PA in the Court of Sh. Jagdish Kumar, Ld. ASJ (Spl. Fast Track Court), North District, Rohini Courts, Delhi.
15	Ms. Laxmi Behl D/o Sh. Bishamber Behl	PA in the Court of Sh. Ankur Jain, ASJ (Special Fast Track Court)-1, West District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Sanjeev Kumar Malhotra, ASJ-4, Shahdara District, Karkardooma Courts, Delhi.
16	Ms. Kalpana Mutreja EC: 3256	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Ankur Jain, ASJ (Special Fast Track Court)-1, West District, Tis Hazari Courts, Delhi.
17	Ms. Kanika Hasija W/o Sh. Rakesh Hasija	PA in the Court of Sh. Manish Gupta, ASJ-4, West District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Anuj Agarwal, ASJ-3, Central District, Tis Hazari Courts, Delhi.
18	Ms. Lalita Sharma W/o Sh. Naveen Sharma EC: 70381905	PA in the Court of Sh. Anuj Agarwal, ASJ-3, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
19	Sh. Sanjeev Kumar S/o Sh. Phool Singh EC: 3136	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Vinod Yadav, ASJ-3, North District, Rohini Courts, Delhi.
20	Sh. Rakesh Kumar S/o Samunder Singh EC: 98736245	PA in the Court of Ms. Aanchal, JSCC-cum-ASCJ-cum-GJ, North District, Rohini Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
21	Ms. Meenakshi Suneja EC: 3496	PA in the Court of Sh. Ashutosh Kumar, ASJ-1, New Delhi District, Patiala House Courts, New Delhi.	PA in the Court of Ms. Ruby Alka Gupta, Ld. Judge, Family Courts, East District, Karkardooma Courts, Delhi. (in diverted capacity).
22	Ms. Archana D/o Sh. Rakesh Kumar EC: 73646218	PA in the Court of Ms. Sarita Birbal, Ld. Additional Principal Judge, Family Courts, West, THC, Delhi. (in diverted capacity)	PA in the Court of Sh. Ashutosh Kumar, ASJ-1, New Delhi District, Patiala House Courts, New Delhi.
23	Ms. Indu Mohanpriya EC: 53053719	PA in the Court of Sh. Lovleen, PO MACT-2, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Rakesh Kumar-III, ASJ-2, North District, Rohini Courts, Delhi.
24	Sh. Pradeep Kumar EC: 3314	PA in the Court of Sh. Rakesh Kumar-III, ASJ-2, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Munish Markan, ADJ-3, New Delhi District, Patiala House Courts, New Delhi.
25	Sh. Kamal Kumar R/o Rohtak, Haryana EC: 3148	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Lovleen, PO MACT-2, Central District, Tis Hazari Courts, Delhi.
26	Ms. Manisha Kahol EC: 3086	Sr. PA in the Court of Sh. Munish Markan, ADJ-3, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
27	Sh. Triloki Nath Prasad S/o Sh. Sheonath Prasad EC: 64221321	PA in the Court of Sh. Vidya Prakash, ASJ (Electricity), Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Rekha, ADJ-2, North District, Rohini Courts, Delhi.
28	Ms. Jyoti Sharma W/o Sh. Vikash Sharma EC: 3528	PA in the Court of Ms. Rekha, ADJ-2, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Vidya Prakash, ASJ (Electricity), Central District, Tis Hazari Courts, Delhi.
29	Ms. Yogeeta W/o Sh. Ajay Marwah EC: 6540387	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Deepak Wason, Spl. Judge (NDPS), South-West District, Dwarka Courts, New Delhi.

30	Sh. Praveen Kumar S/o Sh. Ram Babu EC: 12259	PA in the Court of Sh. Deepak Wason, Spl. Judge (NDPS), South-West District, Dwarka Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
31	Sh. Hans Raj EC: 3105	PA in the Court of Sh. Ravinder Singh, ASJ-1 (POCSO), East District, Karkardoorama Courts, Delhi.	PA in the Court of Sh. Manish Gupta, ASJ-4, West District, Tis Hazari Courts, Delhi.
32	Sh. K. Rajiv EC: 3372	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Court of Sh. Ravinder Singh, ASJ-1 (POCSO), East District, Karkardooma Courts, Delhi.

Note: Non-compliance of the transfer orders immediately/proceed on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials as per rules.

GIRISH KATHPALIA
20.3.20

(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

Dated, Delhi th 20 MAR 2020

No. 17966-18136 /Admn-I/P & T/2020
18136

Copy forwarded for information and necessary action to: -

1. The Ld. District & Sessions Judge, West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
2. The Ld. Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
3. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
4. The Ld. Officer In-charges, Accounts Branch, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
5. The Commissioner (Personnel), Delhi Development Authority, Third Floor B-Block, Vikas Sadan, New Delhi-23.
6. The Personal Office of Ld. District & Sessions Judge (HQs), Delhi.
7. The Officer/Officials concerned.
8. The AO(J), Administration Branch-I, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi. , with the request to submit the compliance report of the aforesaid order within a week.
9. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
10. The dealing Official, ACR, Cell, Central, Tis Hazari Courts, Delhi.
11. The dealing official, Layers, Computer Branch, Central, THC, Delhi.
12. PRO/APRO, Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi, New Delhi.
13. Web-site Committee, Tis Hazari Courts, Delhi.

Balbir Singh
20/3/20
Administrative Officer (Judl.)
Administration Branch-I
District & Sessions Judge Office (HQs)
Delhi